

Name of the Corporate Debtor	Shehanjall and S.B. Developers Private Limited										
Date of commencement of CIRP	07-03-2024										
List of creditors as on	31-08-2024										

List of operational creditors (Government Dues)

Sl. No.	Department	Details of the claimant	Date of receipt	Details of claim received		Nature of claim	Details of claim admitted		% voting share in CoC, If applicable	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
				Amount claimed	Amount of claim admitted		Whether related party?	Amount of claim admitted						
1	State Tax	Deputy Commissioner of State Tax (MUM-VAT-E-712) Nodal Division - 11, Mumbai	10-06-2024	6,72,75,480	-	Statutory dues	No	0%	-	-	-	-	6,72,75,480	
2	GST	Assistant Commissioner, Division 5 CGST & C-Ex, Mumbai West Commissionerate	18-06-2024	24,40,60,163	2,12,44,454	Statutory dues	No	0%	-	-	4,15,82,602	-	18,12,33,107	

Note: The above list is subject to change upon receipt of new claims by RP and/or further verification of existing claims